

LOK SABHA

UNSTARRED QUESTION NO. 3976

TO BE ANSWERED ON 27.3.2017

PNG NETWORK

3976. SHRI R. GOPALAKRISHNAN:

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

- (a) the steps taken/being taken by the Government to provide PNG connection in all small/medium and major cities/towns including Madurai City of Tamil Nadu, State/UT-wise;
- (b) the details of City Gas Distribution network including Piped Natural Gas (PNG) across the country and the number of households/industrial units covered in each of the cities under this network, State/UT-wise;
- (c) whether the Government has received proposals/demands from various States for increasing PNG coverage in their States if so, the details thereof along with upcoming Geographical Areas identified for development of CGD network, State/UT-wise;
- (d) whether the Government has fixed any target to cover every rural/urban household/industrial units under PNG network across the country in a time bound manner and prepared a roadmap for the purpose; and
- (e) if so, the details thereof along with the achievement made in this regard, State/UT-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

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(a) & (b): The Government has set up the Petroleum & Natural Gas Regulatory Board (PNGRB) in the year 2007 under the PNGRB Act, 2006. Under the Act, PNGRB grants authorization to the entities for developing a City Gas Distribution (CGD) network and natural gas pipeline infrastructure through a bidding process. PNGRB has envisaged a phased roll out plan for development of CGD networks in several Geographical Areas (GAs) in various parts of the country, including Madurai City of Tamil Nadu as probable GA to develop PNG network. The GAs are included in bidding rounds in a phased manner depending on the natural gas pipeline connectivity/natural gas availability and feasibility for grant of authorization to develop CGD networks in the country. The details of CGD network including Piped Natural Gas (PNG) across the country and the number of households/industrial units as available on PPAC's website as on 01.3.2017 are at **Annexure-I**.

(c): Requests are received from various State Governments from time to time. Based on these requests, PNGRB has been considering the entire district as a GA for development of CGD network so that PNG services can be made available in the cities and other parts of the district. PNGRB has notified the relevant regulatory framework for processing Expression of Interest (EoI) submitted by interested entities to develop CGD networks in any part of country. Subsequently, PNGRB grants license for developing CGD network through competitive

bidding process. PNGRB has carried out 7 rounds of CGD bidding for award of development of CGD networks in different parts of the country.

(d) & (e): Government of India has envisaged to expand the coverage of pipeline networks across the country by providing PNG supply to 1 crore households by 2019. Petroleum & Natural Gas Regulatory Board (PNGRB), established under the PNGRB Act, 2006, has identified a number of cities across the country for rolling out the development of CNG network in the phased manner in synchronization with the development of natural gas pipeline connectivity/natural gas availability and feasibility for grant of authorization to develop CGD networks.

The Government has given priority in allocation of domestic gas (the cheapest gas available in country) for supply to households in the form of Piped Natural Gas [(PNG(D))] and transport segment in the form of Compressed Natural Gas [(CNG (T))] across the country. Government is meeting 100% gas requirement of PNG (Domestic) and CNG (Transport) segment of the City Gas Distribution (CGD) networks across the country.

The details of achievement made State/UT-wise i.e. status of PNG connections, CNG stations as on 01.3.2017 is at **Annexure-II**.

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**ANNEXURE-I REFERRED IN REPLY TO PART (a) & (b) OF LOK SABHA  
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S.No.	State	Geographical Area Covered	Entity	PNG connections as on 01.3.2017	
				Domestic	Industrial
1	Haryana	Sonipat	Gail Gas Limited	52599	240
		Faridabad	Adani Gas Limited		
		Gurgaon	Haryana City Gas Distribution Ltd		
2	Andhra Pradesh	Kakinada	Bhagyanagar Gas Limited	3534	0
		Vijayawada	Bhagyanagar Gas Limited		
		Kovvur	Godavari Gas Pvt. Ltd.		
3	Telangana	Hyderabad	Bhagyanagar Gas Limited	2321	5
4	Assam	Tinsukia, Dibrugarh, Sivasagar, Jorhat, Golaghat	Assam Gas Company Limited	29965	400
5	Gujarat	Gandhinagar, Mehsana, Sabarkantha	Sabarmati Gas Limited	1641340	4256
		Gandhinagar, Nadiad, Halol, Hazira, Rajkot, Khambhat, Palej, Valsad, Navsari, Surendernagar, Surat, Ankleshwar & Bhavnagar	Gujarat Gas Limited ( JV of GSPC Gas Company Limited & Gujarat Gas Company Ltd		
		Vadodara, Ahmedabad	Adani Gas Limited		
		Vadodara	Vadodara Gas Ltd (JV Company of GAIL India Ltd & Vadodara Mahanagar Seva Sadan (VMSS)		
		Ahmedabad	Hindustan Petroleum Corpn. Ltd.		
		Anand	Charotar Gas Sahakari Mandali Ltd		
6	Madhya Pradesh	Dewas, Vijaipur	Gail Gas Limited	10560	88
		Gwalior	Aavantika Gas Limited		
		Indore including Ujjain	Aavantika Gas Limited		
		Pithampura	Aavantika Gas Limited		
7	Maharashtra	Pune City including Pimpri Chinchwad along with adjoining contiguous areas of	Maharashtra Natural Gas Limited	986010	185

		Hinjewadi, Chakan & Talegaon GA			
		Mumbai & Greater Mumbai	Mahanagar Gas Limited		
		Thane City and adjoining contiguous areas including Mira Bhayender, Navi Mumbai, Thane City, Ambernath, Bhiwandi, Kalyan, Dombivli, Badlapur, Ulhasnagar, Panvel, Kharghar & Taloja	Mahanagar Gas Limited		
		Thane	Gujarat Gas Limited ( JV of GSPC Gas Company Limited & Gujarat Gas Company Ltd )		
<b>8</b>	<b>Delhi/NCR</b>	National Capital Territory of Delhi (Including Noida & Ghaziabad)	Indraprastha Gas Limited	723251	946
<b>9</b>	<b>Rajasthan</b>	Kota	Gail Gas Limited	157	16
<b>10</b>	<b>Tripura</b>	Agartala	Tripura Natural Gas Company Limited	28176	50
<b>11</b>	<b>Karnataka</b>	Bengaluru	Gail Gas Limited	2117	3
<b>12</b>	<b>Uttar Pradesh</b>	Meerut	Gail Gas Limited	45790	498
		Mathura	Sanwariya Gas		
		Agra	Green Gas Limited		
		Kanpur	Central U.P. Gas Limited		
		Bareilly	Central U.P. Gas Limited		
		Lucknow	Green Gas Limited		
		Moradabad	Siti Energy Limited		
		Agra, Firozabad	Gail Gas Limited		
		Khurja	Adani Gas Limited		
		Divyapur	Gail Gas Limited		
<b>13</b>	<b>Dadra &amp; Nagar Haveli</b>	Dadra & Nagar Haveli	Gujarat Gas Ltd.	52	0
<b>Total</b>				<b>3525872</b>	<b>6687</b>

**ANNEXURE-II REFERRED IN REPLY TO PART (d) & (e) OF LOK SABHA  
UNSTARRED QUESTION NO. 3976 TO BE ANSWERED ON 27.3.2017**

S.No.	State	PNG connections			CNG stations
		Domestic	Industrial	Commercial	
1	Andhra Pradesh	3534	0	41	12
2	Telangana	2321	5	5	24
3	Assam	29965	400	1000	0
4	Gujarat	1641340	4256	14718	380
5	Haryana	52599	240	163	31
6	Madhya Pradesh	10560	88	56	23
7	Maharashtra	986010	185	3385	241
8	Delhi/NCR	723251	946	1835	420
9	Rajasthan	157	16	1	3
9	Tripura	28176	50	354	5
10	Karnataka	2117	3	17	3
11	Uttar Pradesh	45790	498	258	48
12	Dadra & Nagar Haveli	52	0	0	0
13	West Bengal	0	0	0	7
	<b>Total</b>	<b>3525872</b>	<b>6687</b>	<b>21833</b>	<b>1197</b>